

**IN THE HIGH COURT OF BOMBAY AT GOA**

**LD-VC-CRI-48-2020**

Ankit Kumar And Anr.

**...Petitioners.**

*Versus*

Officer-In-Charge,

P.I. Economic Offences Cell And Anr.

**.... Respondents.**

Mr. A. D. Bhohe with Mr. Chirag Angle, Advocates for the Petitioners.

Mr. Pravin Faldessai, Additional Public Prosecutor for the Respondents No.1.

**Coram : M. S. SONAK &  
M. S. JAWALKAR, JJ.**

**Date : 07<sup>th</sup> September, 2020**

**P.C.**

Issue notice to the Respondents returnable in three weeks.

2. In addition to the usual mode of service, private service by way of email, etc. is also permitted. Mr. Pravin Faldessai, learned Additional Public Prosecutor waives service on behalf of Respondent No.1.

3. In case the Respondents wish to file any response, they may do so on or before the next date by service of an advance copy upon the learned Counsel for the Petitioners.

4. Stand over to 28.09.2020.

***M. S. JAWALKAR, J.***

***M. S. SONAK, J.***

msr.